

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:355
ANSWERED ON:10.11.2010
SANCTION TO NEHRU MEMORIAL MUSEUM AND LIBRARY
Singh Chaudhary Lal

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has sanctioned funds for Nehru Memorial Museum and Library in the recent past;
- (b) if so, the details thereof;
- (c) whether the certain irregularities in diversion of funds by the institute has been reported;
- (d) if so, the details thereof including the extent of diversion; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE FOR PLANNING & PARLIAMNENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) to (e): Nehru Memorial Museum & Library (NMML) is an Autonomous Organisation fully funded by the Ministry of Culture and the grants both under Plan and Non-Plan are released to it every year. The details of the grants released during the last three years are as under:-

	(Rs.in Lakhs)	
	Plan	Non-Plan
2007-08	244.95	669.98

(In addition a grant of Rs.20 crores has been released to NMML in financial year 2007-08 for its modernization.)

2008-09	919.99	792.31
2009-10	1429.55	1033.16

During the year 2008-09, NMML sought a one time grant of Rs.5 crores for the publication of the Selected Works of Jawaharlal Nehru. This was sanctioned through two Orders i.e. Rs.3.30 crores on 25th March, 2009 and Rs.1.70 crores on 31st March, 2009. The amount was transferred by NMML to Jawaharlal Nehru Memorial Fund.

Since the funds were transferred as per the decision of the Finance Committee and Executive Council of NMML to the Jawaharlal Nehru Memorial Fund, this has been approved by the Competent Authority by Order No. 9-9/2008-C&M dated 01-09-2010.